

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.12/KB/2016 I.A-62/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4th July, 2017, 10.30 A.M.

Name of the Company Under Section		-Versus- Chandima Construction Centre Pvt.Ltd. & Ors 241/242		

1. Anirban Rey Adr.
2. Swapne Chowley Adri
3 Rejest Upadhye Adr

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04 07 2017 - C.P.No.12/KB/2016 (I.A.62/2016) — Tapasiddha Roy & Anr. Vs. Chandima Construction Centre Pvt. Ltd. & Ors.

ORDER

Ld. Lawyers on behalf of the petitioner(s) are present.

Ld. Lawyer appearing on behalf of the petitioner prayed for some time as his senior is out of station. As a last chance, time is allowed. No further time will be allowed. She is at liberty to file written notes by next date. The Interim Order passed earlier be extended

Fixed on 21.07.2017.

MANORAMA KUMARI MEMBER(J)

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